

O.A. 228/08

14

14.08.2012

Hon'ble Mr. D. C. Lakha, Member (A)

Due to full Court reference on account of sad demise of Hon'ble Mr. Justice S.P. Srivastava (Retired), the case is adjourned to 14-9-12.

BOC

AM

14/09/2012

Hon'ble Mr. D.C. Lakha, A.M.

Even on the revised call none appears for the applicant. It seems that the applicant has lost interest in prosecuting the matter. Hence, the case is - dismissed in default and for non - prosecution. Sri R. Dixit holding brief of Sri D. Awasthi, learned counsel for the respondents is present.

AM

/sv/